

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:542

ANSWERED ON:04.05.2010

LAND ACQUISITION FOR NH PROJECTS

Patil Shri Sanjay Dina ;Thamaraiselvan Shri R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any constraints are being faced while acquiring land for the construction of National Highway projects in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has urged the State Governments to expedite the acquisition of land;
- (d) if so, the details thereof;
- (e) whether any target has been fixed in this regard;
- (f) if so, the details thereof alongwith the achievements made during each of the last three years and the current year, State-wise and NH-wise; and
- (g) the compensation paid for acquisition of land during the said period, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (g) OF LOK SABHA STARRED QUESTION NO. 542 FOR ANSWER ON 4.5.2010 ASKED BY SHRI SANJAY DINA PATIL AND SHRI R. THAMARAISELVAN REGARDING LAND ACQUISITION FOR NH PROJECTS

(a) & (b) Yes, Sir. The constraints which are faced while acquiring land are mainly due to inability of the State Governments to depute on full-time basis the revenue officers appointed by the Central Government as competent authority under National Highway act 1956 and equip them with adequate manpower and resources, frequent transfers of the Competent Authorities, non-availability of updated revenue records, demand for higher compensation and problems in verifying the ownership titles.

(c) & (d) Yes Sir. The State Governments have been requested in a meeting held on 5.2.1010 with the State PWD Ministers to support and extend cooperation in expediting land acquisition activities etc. and resolve pending issues by setting up high level coordination committees under the Chief Secretaries.

(e) & (f) As land acquisition is a continuous activity, no fixed targets have been set. However, at individual project level 80% of the land is targeted to be provided prior to the commencement of construction activity. As the current year has just started, details regarding land acquired during 2009-10 and preceding three years are enclosed as Annex I.

(g) The details regarding compensation paid for the land acquisition for the said period is enclosed as Annex II.